

और अनुसूचित जनजातियों के सदस्य, भूतपूर्व सैनिक, परिवहन श्रमिकों की सहकारी समितियां, वे व्यक्ति जिन्हें परिवहन प्राधिकरणों ने निदेश दिया है कि वे अपनी गाड़ियों को बदलें, राष्ट्रीय/कम्पोजिट परमिट धारक, शिक्षित बेरोजगार और देश के दूरवर्ती और पर्वतीय क्षेत्रों, जो रेल से नहीं जुड़े हुए हैं, के निवासी शामिल हैं।

(ख) निर्माताओं ने बताया है कि किसी भी ग्राहक को उनके द्वारा अधिकृत मूल्य से ज्यादा मूल्य देने की कोई जरूरत नहीं है। यह भी बताया गया है कि इस समय बाजार में गाड़ियां आसानी से मिल रही हैं।

Tihar Jail

1129. DR. M. M. S. SIDDHU:
DR. SHANTI G. PATEL:
SHRI BISWA GOSWAMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an Official of the Tihar Jail in Delhi was confined by the prisoners recently;

(b) if so, what are the details thereof; and

(c) what steps are being taken to investigate into the incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) and (c) Do not arise.

Riots

1130. SHRI SADASHIV
BAGAITKAR:

SHRI B. SATYANARAYAN
REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of incidents in the years 1980, 1981 and 1982, State-wise involving (i) Hindu-Muslim riots, (ii) conflicts between caste Hindus and untouchables, and (iii) clashes between different linguistic groups;

(b) what is the estimated loss of private property in these incidents; and

(c) what is the amount paid to the victims and the next of kin for loss of life as compensation, respectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) The number of incidents involving Hindus and Muslims, and crimes against Scheduled Castes for the years 1980, 1981 and 1982 are given in the annexed statements. (See below.) Particulars regarding clashes between different linguistic groups are not available.

(b) Figures of estimated loss of private property are not available.

(c) The information is being collected and will be laid on the Table of the House.